

ITEM NO.30

COURT NO.16

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 21235/2023

[Arising out of impugned final judgment and order dated 12-09-2023 in WB No. 3642/1975 passed by the High Court of Judicature at Allahabad]

CHARAN SINGH (DEAD) THROUGH LRS & ANR.

Petitioner(s)

VERSUS

DEPUTY DIRECTOR OF CONSOLIDATION & ORS.

Respondent(s)

IA No.194422/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.194423/2023-EXEMPTION FROM FILING O.T.

IA No. 117746/2024 - ADDITION / DELETION / MODIFICATION PARTIES

IA No. 199252/2025 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 194422/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 194423/2023 - EXEMPTION FROM FILING O.T.

IA No. 199253/2025 - EXEMPTION FROM FILING O.T.

IA No. 115648/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURESIA No. 118097/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Date : 19-01-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

HON'BLE MR. JUSTICE N.V. ANJARIA

For Petitioner(s) :

Mr. Jayant Bhushan, Sr. Adv.

Mr. Sunny Kumar, Adv.

Mr. Venkateswara Rao Anumolu, AOR

Mr. Yojit Mehra, Adv.

Mr. Amartya, Adv.

Ms. Shwetangani, Adv.

For Respondent(s) :

Mr. PN Misra, Sr. Adv.

Mr. Sr Singh, Sr. Adv.

Mr. Mohd. Saquib Siddiqui, AOR

Ms. Priyanka Singh, Adv.

Ms. Shanyan Yameen, Adv.

Mr. Amod Kumar Bidhuri, Adv.

Mr. Abdul Samad Siddiqui, Adv.

Mr. Kartik Arora, Adv.

Mr. Sriram P., AOR

Mr. Prashant Vaxish, Adv.
Mr. Pranav Raj Singh, Adv.
Mr. Anant Attri, Adv.
Ms. Manisha Ambwani, AOR

UPON hearing the counsel the Court made the following

O R D E R

1. Since the respondent nos.4 (Mahendra Singh) and 5 (Bhopal Singh) have expired during the pendency of matter, let their legal heirs be brought on record by the learned counsel appearing for the petitioners within two weeks.
2. List the matter on 19.02.2026

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(CHETNA BALOONI)
COURT MASTER(NSH)